

In The Central Administrative Tribunal
Calcutta Bench

OA 794 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Gokul Maity & Ors.

- VS -

S.E. Railway

For the Applicants : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. S. Chowdhury, Counsel

Date of Order : 09-07-2002

O R D E R

MR. N. PRUSTY, JM

Ld. Counsel for the applicants submits that he wants to withdraw this application for filing the same before the appropriate forum in view of the latest Supreme Court decision in the matter.

Ld. Counsel for the respondents is present. In view of the submission made by the Ld. Counsel for the applicants, the case is dismissed as withdrawn with liberty to approach the appropriate forum. *No costs* -


Member (J)


Member (A)

DKN